

1	2	3
20.	Mizoram	01
21.	Nagaland	04
22.	N.C.T. Delhi	174
23.	Odisha	80
24.	Puducherry (U.T.)	07
25.	Punjab	33
26.	Rajasthan	163
27.	Sikkim	03
28.	Telangana	08
29.	Tamil Nadu	413
30.	Tripura	08
31.	Uttar Pradesh	745
32.	Uttarakhand	42
33.	West Bengal	135
TOTAL		3691

Preservation of ancient folk culture in Bihar

†2571. SHRI SATISH CHANDRA DUBEY: Will the Minister of CULTURE be pleased to state:

(a) the details of ancient folk cultures being preserved in the State of Bihar and the details of measures adopted for the same along with the schemes under which this is being done;

(b) the places to which these folk cultures belong to;

(c) the amount of fund sanctioned/allocated for these preserved folk cultures during the last five years; and

(d) the details of the measures being adopted for the preservation of said folk cultures, district-wise?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHLAD SINGH PATEL): (a) and (b) To protect, preserve and promote various forms of folk art and ancient folk cultures throughout the country including Bihar, the Government of India has set up seven Zonal Cultural Centres (ZCCs) with headquarters at Patiala, Nagpur, Udaipur, Prayagraj, Kolkata, Dimapur and Thanjavur. Bihar is the member State of North Central Zone Cultural Centre (NCZCC), Prayagraj and Eastern Zonal Cultural Centre (EZCC), Kolkata.

The names of prominent ancient folk cultures alongwith places to which they belong, in the State of Bihar are as under:—

Sl. No.	Name of Art Forms	Places
1.	Kajri Dance, Chowpahara Dance, Lori Kayan, Chaitawath Chaith, Allah Songs (Veer Tikuli Art, Jhinhia Gatha), Panwaria	Patna, Bihar
2.	Vidyapath Dance	Araria, Bihar
3.	Sanjha Parati	Darbhanga, Bihar
4.	Nirgun Songs and Godhana Geet	East Champaran, Bihar
5.	Sikki Kala and Bhatti Chitra Kala	Madhubani, Bihar
6.	Jat-Jatin	Buxar, Bihar
7.	Jharni	Hajipur, Bihar
8.	Bhojpuri Gayan	Chhapra, Bihar
9.	Lok Gatha St Lok Natak	Hulsa, Bihar

(c) No separate allocation of funds is being done art-wise. However, annual grant-in-aid is provided to all the ZCCs for organizing various cultural activities/programmes in their member States including Bihar. The grant-in-aid provided to the ZCCs during the last five years is as under:—

(₹ in lakh)		
Sl. No.	Year	Amount
1	2	3
1.	2014-15	3974.88

1	2	3
2.	2015-16	6834.33
3.	2016-17	6085.07
4.	2017-18	4689.71
5.	2018-19	5952.69

Apart from the funds allocated by Ministry of Culture, the NCZCC and EZCC use the interest of the Corpus Fund (₹ 28.66 crore and ₹ 30.75 crore respectively) available with them.

(d) There is no dedicated scheme to preserve these particular folk art forms. However, these ZCCs organize various cultural activities and programmes all over the country on regular basis for which annual grant-in-aid is provided to them. In this regard, a number of schemes viz. Award to Young Talented Artists, Guru Shishya Parampara, Theatre Rejuvenation, Research and Documentation, Shilpgram, OCTAVE and National Cultural Exchange Programme (NCEP) are being implemented by these ZCCs.

**Inclusion of Koshli or Sambalpuri language in the
Eighth Schedule of the Constitution**

2572. SHRI PRASANNA ACHARYA: Will the Minister of CULTURE be pleased to state:

(a) the criteria for an Indian language for inclusion in the Eighth Schedule of the Constitution of India; and

(b) whether Government has any proposal to include Koshli/Sambalpuri language spoken by more than one crore people of Western Odisha, in the Eighth Schedule of the Constitution, if so, when, if not, why?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHLAD SINGH PATEL): (a) and (b) At present there is no established set of objective criteria for inclusion of languages in the Eighth Schedule to the Constitution. There have been demands for inclusion of 38 more languages in the Eighth Schedule to the Constitution of India including Sambalpuri/Kosali. These are: (1) Angika, (2) Banjara, (3) Bazika,